

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 106  
CP(IB)/812(AHM)2019

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Tetra-Pak India Pvt LTD

V/s

Manpasand Beverages Ltd

.....Applicant

.....Respondent

**Order delivered on ..12/07/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)

Chockalingam Thirunavukkarasu, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Samiron Borkataky, Advocate.

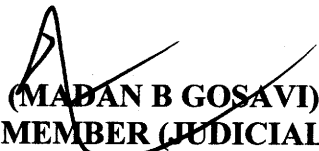
For the Respondent : Mr. Jaimin R. Dave, Advocate.

**ORDER**

Since connected matter of same CD's is pending before Hon'ble Supreme Court, the matter is adjourned.

List the matter on 16.08.2021

  
(CHOCKALINGAM THIRUNAVUKKARASU)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)